

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No(s). 1071-1072/2017

SMT. NASEEMA KHAN (DEAD) THR. LRS.

Appellant(s)

VERSUS

SHAFIQR RAHMAN & ORS.

Respondent(s)

Mediation report has been received.

IA No. 16516/2017 - I A FOR AMENDMENT OF C T

WITH

CONMT.PET.(C) No. 468-469/2022 in C.A. No. 1071-1072/2017 (III-A)

Date : 17-10-2024 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.M. SUNDRESH

HON'BLE MR. JUSTICE PANKAJ MITHAL

For Appellant(s) M/S. Shakil Ahmad Syed, AOR

For Respondent(s) Mr. Niraj Gupta, AOR
Mrs. Anahu Gupta, Adv.
Mr. Mukesh Kumar Jain, Adv.

Mr. Deepak Nargolkar, Sr. Adv.

Mr. Deepak Goel, AOR

Ms. Urvashi Sharma, Adv.

Ms. Alka Goyal, Adv.

Ms. Rubi Kumari, Adv.

UPON hearing the counsel the Court made the following
O R D E R

List on 13.11.2024.

(ASHA SUNDRIYAL)
ASTT. REGISTRAR-cum-PS(POONAM VAID)
COURT MASTER (NSH)